

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 494 OF 2016 IN  
DFR NO. 1574 OF 2016**

**Dated: 09<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**New Usha Nagar Co-Operative Housing Society Ltd. ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Dipali Sheth  
Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Ms. Aditi Mohapatra

Counsel for the Respondent(s) : Mr. Amit Kapur  
Ms. Apoorva Misra  
Mr. Malcolm Desai  
Mr. Abhishek Munot for R.2

**ORDER**

Learned counsel for the appellant seeks a week's time to comply with the Supreme Court's order.

List the matter on **27.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*